

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 1332
TO BE ANSWERED ON 06.02.2026

HOSTELS FOR WORKING WOMEN

1332. SHRI BIPLAB KUMAR DEB:
THIRU D M KATHIR ANAND:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of hostels for working women currently existing in various States of the country;
- (b) whether the Government is planning/proposes to build more hostels in different parts of the country, if so, the details of the districts in which these hostels are proposed to be opened in different parts of the country, district-wise, including Tripura;
- (c) whether the Government has provided any funds to establish Working Women's Hostels (WWHs) in the country, if so, the details thereof, State-wise;
- (d) whether the Union Government has allocated Rs. 5000 Crore for the construction of New WWH across 28 States, if so, the details thereof, State-wise, year-wise;
- (e) whether the Union Government has conducted any study/assessment about the total requirement of number of WWHs in the country, State-wise, if so, the details thereof; and
- (f) whether the Public/Private Companies/organizations/NGOs are also approved/allowed to run the Working Women Hostels with the funding from Union Government, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANN PURNA DEVI)

(a) to (f): Sakhi Niwas Scheme [Working Women Hostel (WWH)] under the overarching Mission Shakti, is a demand driven centrally sponsored scheme where States/UTs assess their requirement as per local needs and their proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. The Scheme aims to promote availability of safe and conveniently located accommodation for working women and for those women who are pursuing higher education and training, with Day care facility for children in urban, semi-urban and even rural areas where employment opportunity for women exists. In this scheme, fund is provided for rental accommodation. The State Governments/UT Administrations are eligible to receive financial assistance for setting up of a Sakhi Niwas.

Presently, 560 Sakhi Niwas (Working Women Hostel) are functioning across the country including Tripura. The details of the Sakhi Niwas (WWH) functioning across the country are at **Annexure-I**. The details of funds released to the States/UTs under Sakhi Niwas Scheme during 15th finance commission period is at **Annexure-II**.

Ministry of Finance (MoF), Department of Expenditure (DoE) vide O.M. No.44(1)/PF-S/2024-25 (CAPEX) dated 09.08.2024 has allocated **Rs.5,000/- crores** to **28 States** under Part (X) (Construction of Working Women Hostels) of **Special Assistance to States for Capital Investment (SACI) Scheme** for construction of working women hostels. Under SACI Scheme, Department of Expenditure(DoE) has approved construction of 254 working women hostels with total capacity of 52991 beds in 28 States at a total approved cost of Rs.4,826.31 crore and out of this 1st instalment of Rs.3,148.28 crore has been released to the States during 2024-25. Details may be seen at **Annexure-III**.

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (F) OF LOK SABHA UNSTARRED QUESTION NO.1332 FOR ANSWER ON 06.02.2026 REGARDING HOSTELS FOR WORKING WOMEN ASKED BY SHRI BIPLAB KUMAR DEB AND THIRUD M KATHIR ANAND, HON'BLE MEMBERS OF PARLIAMENT (LS).**The details of functional Sakhi Niwas (WWH) as on 31.12.2025**

Sl.No.	States/UTs	No. of Functional Hostels
1.	Andaman & Nicobar Islands	03
2.	Andhra Pradesh	23
3.	Arunachal Pradesh	03
4.	Assam	10
5.	Chandigarh	06
6.	Chhattisgarh	06
7.	Delhi	14
8.	Gujarat	13
9.	Haryana	07
10.	Himachal Pradesh	06
11.	Jammu & Kashmir	02
12.	Jharkhand	02
13.	Karnataka	62
14.	Kerala	124
15.	Lakshadweep	01
16.	Madhya Pradesh	03
17.	Maharashtra	88
18.	Manipur	54
19.	Meghalaya	03

20.	Mizoram	08
21.	Nagaland	15
22.	Odisha	11
23.	Puducherry	02
24.	Rajasthan	15
25.	Sikkim	01
26.	Tamil Nadu	60
27.	Telangana	09
28.	Tripura	01
29.	Uttar Pradesh	08
	Total	560

* As per information received from States/UTs.

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (F) OF LOK SABHA UNSTARRED QUESTION NO.1332 FOR ANSWER ON 06.02.2026 REGARDING HOSTELS FOR WORKING WOMEN ASKED BY SHRI BIPLAB KUMAR DEB AND THIRUD M KATHIR ANAND, HON'BLE MEMBERS OF PARLIAMENT (LS).

Details of funds released during the 15th Finance Commission Cycle

(Rupees in Lakhs)

States/UTs	Total
Andhra Pradesh	30.52
Bihar	90.00
Arunachal Pradesh	147.02
Assam	156.23
Chhattisgarh	48.87
Delhi	14.54
Gujarat	116.16
Himachal Pradesh	33.46
Jammu & Kashmir	42.04
Kerala	883.09
Madhya Pradesh	191.26
Maharashtra	89.50
Meghalaya	24.98
Mizoram	90.55
Manipur	1089.97
Nagaland	299.11
Odisha	56.06
Puducherry	0.26
Sikkim	13.43
Tamil Nadu	1075.00
Tripura	0.25
Uttar Pradesh	40.70

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (F) OF LOK SABHA UNSTARRED QUESTION NO.1332 FOR ANSWER ON 06.02.2026 REGARDING HOSTELS FOR WORKING WOMEN ASKED BY SHRI BIPLAB KUMAR DEB AND THIRU D M KATHIR ANAND, HON'BLE MEMBERS OF PARLIAMENT (LS).

Details of state wise fund allocation to the States for construction of Working Women Hostels under Special Assistance to States for Capital Investment (SACI) Scheme.

S.No.	Name of State	Allocation (In crores)	Approved Amount (In crores)	Amount released as 1 st instalment by Ministry of Finance (in crores)
1	Andhra Pradesh	172.00	172.00	113.52
2	Arunachal Pradesh	188.00	187.98	90.00
3	Assam	226.00	226.00	149.16
4	Bihar	223.00	223.00	147.18
5	Chhattisgarh	202.00	202.00	133.32
6	Goa	100.00	100.00	66.00
7	Gujarat	202.00	190.48	125.70
8	Haryana	155.00	65.30	43.10
9	Himachal Pradesh	132.00	132.00	87.12
10	Jharkhand	163.00	163.00	107.58
11	Karnataka	193.00	193.00	127.38
12	Kerala	120.00	120.00	79.20
13	Madhya Pradesh	284.00	284.00	187.44
14	Maharashtra	215.00	215.00	141.90
15	Manipur	149.00	149.00	98.34
16	Meghalaya	132.00	132.00	87.12
17	Mizoram	127.00	127.00	83.82
18	Nagaland	145.00	145.00	95.70
19	Odisha	189.00	189.00	124.74
20	Punjab	159.00	136.56	90.13
21	Rajasthan	202.00	165.32	109.11
22	Sikkim	106.00	106.00	69.96
23	Tamil Nadu	223.00	223.00	147.18
24	Telangana	202.00	202.00	133.32
25	Tripura	114.00	114.00	75.24
26	Uttar Pradesh	382.00	381.56	251.83
27	Uttarakhand	136.00	136.00	86.76
28	West Bengal	159.00	146.11	96.43
	Total	5000	4826.31	3148.28
